(F.NO. 1-1/PS to Secy.FY/S&T/TPT/COVID/2020/58) अण्डमान तथा निकोबार प्रशासन

ANDAMAN AND NICOBAR ADMINISTRATION सचिव (मत्स्य/ परिवहन/ विज्ञान एवं प्रौद्योगिकी) का कार्यालय OFFICE OF THE SECRETARY (FY/TPT/S&T)

Port Blair, dated 24th March, 2020

ORDER

With reference to the order no. 323 of department of CS&CA dated 19.03.2020 on issuance of HSD/POL permits for government/hired/essential service vehicles, the revised protocol for issuing HSD/POL permits is as below:

1. No applications will be received directly from private individuals/organizations. They should apply to the concerned department responsible for rendering that particular essential service as indicated below:

Govt. vehicles engaged in providing essential	Secretary (GA)		
services (UT/ Central/ PSU) Private vehicles on govt. duty and discharging essential services/private vehicles of staff directed to attend office duties	1		
	PCCF/CF concerned		
Private vehicles for transporting medicine/ grocery/ milk/ fruits/vegetables/fish/water tanks/essential sanitation supplies/inter island oil tankers etc.	Secretary (CS&CA)/ Director (CS&CA)		
Vehicles engaged in transporting cargo of essential items from Harbour/Jetty to respective godown/store.			
Ambulances, vehicles of doctors on duty, private people with emergency medical needs	Secretary (Health)/ Director (Health)		
Conservancy vehicles, Hearse vehicles	Secretary (PBMC) / Secretary (RD&P)/ Director (RD&P)		
One permit for Media Persons (Upto maximum of 10)	Secretary (IP&T) / Director (IP&T)		
BSNL and other telecom service provider	Commissioner/ Secretary (IT)		

Secretary/HoDs are requested to send their recommendations by way of SMS/whatsapp message to **Phone No. 9679548523** in prescribed format (enclosed herewith) with following details:

Name & designation:

Vehicle type & Registration No.:

Purpose:

Quantity of HSD/POL recommended by Secretary/HoD:

The aim is to minimize crowding and physical proximity at the point of issuance.

Note: In case of designated critical staff required to attend office each day, HSD/POL can be issued for upto 3 working days subject to express recommendation from the concerned Secretaries in order to minimize unnecessary visit of the staff to permit counters. For all other cases, permits will be issued strictly on per trip or per day basis as applicable.

- 2. All requests/recommendations should be sent to designated whatsapp number by 12:00 pm on the day prior to when POL/HSD is required (except in unexpected or emergency circumstances).
- 3. In the spirit of social distancing and to avoid the spread of Coronovirus, no personal hearing shall be conducted. Departments are also advised to devise non-physical mechanism for receiving requests in as far as possible.
- 4. After collating requests so received, a list of allottees for the following day shall be made available for applicants outside Air ticketing counter, ANIIDCO office. To further minimize crowding and to dissuade people from physically visiting the counters, staff/public is advised to check the status of their allotment by calling at our call centre landline number <u>03192 244312</u>. The call centre will be operational from 8:30 am to 7:30 pm on all days.
- 5. The listed allottees will be issued permits at the designated windows at Air ticketing Counter at ANIIDCO head office between 04:00 pm to 06:00 pm. The permit copy will be issued in triplicate. One copy will be retained with the issuing authority at the counter, two copies shall be given to the allottee and out of these two copies one should be deposited at the concerned petrol pump and one copy should be carried in person by the allottee at all times while on road.
- 6. These permits will be applicable for procurement from APWD Petrol Bunk or ANIIDCO Petrol Pumps as per the existing arrangement of concerned departments.
- 7. To check leakage and diversion, traffic police is requested to carry out random checks for the vehicles plying on roads for copy of permit (in original) issued for that particular vehicle number.

All concerned to take note for necessary action.

Nodal Officer (HSD/POL Distribution)

To

- 1. Sr. PS to HLG for kind information of Hon'ble Lieutenant Governor.
- 2. Sr. PS to CS for kind information of Chief Secretary.
- 3. Sr. PS to DGP for kind information of Director General of Police.
- 4. PS to Principal Secretary (Revenue) for kind information of Principal Secretary (Revenue).
- 5. PS to Principal Secretary (Health) for kind information of Principal Secretary (Health).

- 6. All Comm.-cum-Secretaries/ Secretaries, A&N Administration for kind information
- 7. The Managing Director, ANIIDCO for information.
- 8. The Deputy Commissioners, South Andaman/N&M Andaman/ Nicobar for information.
- 9. The Superintendent of police SA/ N&M/Nicobar District for information.
- 10. The GM, ANIIDCO (POL) for information and necessary action.
- 11. All HoDs for information and necessary action.
- 12. The Chief General Manager, IOCL, Port Blair for necessary action.
- 13. The Chief Editor, The Daily Telegrams with the request to publish the same in the newspaper.
- 14. Director All India Radio Port Blair with the request to broadcast the same in the Pradesh Samachar Bulletin.
- 15. The Director Door Dharshan Kendra Port Blair with the request to telecast the same.

Nodal Officer (HSD/POL Distribution)

FORMAT FOR REQUISITION OF POL/HSD

Sl. No.	Organization/ Department	Name & Designation of	Vehicle No.	Type of vehicle	Petrol (litres)	Diesel (litres)
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Justification:				
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Date:	4.		Certified By:	
Date:			Name:	
			Designation:	
			Phone No.:	;

(To be certified by Secretaries/HOD's only)